.No.	Clause/Para/Table/Figure No. of the Draft Manual	Comments/Suggested modified Wordings	Justification for Proposed Change
1	Page 66 , 4.8.3.Sub-Criteria: Mobile network coverage and performance in non-public areas :	weightage of 3 service provider should be relaxed instead one service provider with data speed can be consider for weightage	Additional service provide at category A would be difficult
2	Page 42 , 4.3.4. Sub-Criteria: Building Management System	(Weightage ? 1) should be limited to DCI	BMS for the entire facility may or may not be possible and having huge cost involvement
3	Page 27, sub criteria 4.3.4 building management system is a huge subject	its requested to specify whether the system to be under monitoring of limited to the digital connectivity rather focusing more on HVAC, Fire & Fire & Another module.	To be limited to DCI
4	Page 26, Criteria no 4.2 - Provision in civil infrastructure, over and above MBBL and NBC requirements,	Provision in civil infrastructure, over and above MBBL and NBC requirements, for ensuring robust digital connectivity : this need to be specified	MBBL/NBC codes itself are too much robust.
5	3.7.iii ,vi & ,vii page 23 Due Diligence 1, Due diligence 2 :	it is advised to appoint DCRA certified Consultant who undertake such due diligence 1 & 2 however the final evaluation could be done by DCRA authority to avoid multiple visit to project site and improve close working with PM & consultant.	Direct coordination with Govt official for every inspection would take much time .
6	Table 3.1: Classification ofProperties for Rating of digitalconnectivity	separate classification for Standalone Cinema complex as well as	This category is highly depend on

		standalone Digital Games /VR/Robotic game etc facility also to be specified their category	digital connectivity
7		Shopping malls those have high footfalls and organise events that also require scalable connectivity solutions based on demand and should be fall under category B.	This category is non conventional and similar to large public place and have much usage of digital connectivity
8	3.2.1.i page 18 Rating platform	Rating platform should valid for 2 years as there would be many improvement on the infrastructure to obtain better ratings	5 years would be very large to revise the rating.
9	3.2.iii page 17 Registration Process of DCRA :	The Authority may, if it so desires, ask the applicant to appear before it, in person, in connection with the grant of registration. Suggestion : { we request the authority to avoid asking to appear the applicant in person rather allow to have resubmission or otherwise allow to have virtual meeting }	To reduce the timeline to get appointment .
10	2.2 page 13 Property Manager :	could also be noted that the owner appointed qualified consultant to manage the defined properties.	Consultant also will get scope and ensure the robust system implements at projects